

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 5299 of 2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With office report)

WITH SLP(C) No. 26896/2013

(WITH APPLN. (S) FOR directions and impleadment and impleadment and directions and directions and exemption from filing O.T. and Interim Relief and Office Report)

Date : 19/04/2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. Rameshwar Prasad Goyal, Adv.
(CA 5299/2012)(SLP 26896/2013) Mr. Purushottam Sharma Tripathi, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. L. Nidhi Ram Sharma, Adv.For Respondent(s) Mr. C. D. Singh, Adv.
Mr. Prateek Rusia, Adv.
Mr. Sudeep Kumar, Adv.

Mr. Yadav Narendra Singh, Adv.

Mr. Nikhil Majithia, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

To be listed after decision in Civil Appeal NO.1567 of
2011 - Siddaraju v. State of Karnataka and Ors.(MAHABIR SINGH)
COURT MASTER(SAROJ KUMARI GAUR)
COURT MASTER